IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 238(ND)/2017

IN THE MATTER OF:

M/s Devarata Dasa Dwight Gray Gibbs &ors APPLICANT / PETITIONER

Vs.

M/s Gopal Fabrics Pvt. Ltd. RESPONDENT

SECTION:

Under Section 241-242, 213

Order delivered on 13.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Sanjay Mishra, Advocate

Mr. Geetesh Meena, Advocate

ORDER

Learned Counsel for the parties are present. In view of the matter being part heard by the Hon'ble Principal Bench, let the matter be placed before Hon'ble Principal Bench for further consideration on 28th September 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)